



\$~SSSSS-1 to 3

* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + W.P.(C) 195/2010, C.M. APPL.374/2010, 972/2010, 2134/2011, 5253/2012, 16396/2012, 18747/2012, 19681/2012, 2218/2013, 12612/2013, 17149/2013, 1114/2014, 25922/2016, 5931/2017, 13610/2017, 32770/2017 & 44608/2017
- + W.P.(C) 1488/2013, C.M. APPL.2804/2013
- + <u>W.P.(C) 11362/2015, C.M. APPL.29839/2015 & 29840/2015</u> RAHUL MEHRA Petitioner

Through : Petitioner in person.

versus

UOI AND ORS.

..... Respondents

Through : Sh. Anil Soni, CGSC with Ms. Priyanka Singh, Advocate, for UOI.

Sh. Hemant Phalpher and Sh. Hrishikesh Baruah, Advocates, for IOA.

Sh. Premtosh Mishra, Ms. Yojna Goyal and Ms. Saloni Aggarwal, Advocates, for Respondent No.8.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE NAJMI WAZIRI

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<u>ORDER</u> 16.03.2018

Hon'ble Division Bench did not assemble.

List on 06.04.2018.

BY ORDER

COURT MASTER

MARCH 16, 2018/ajk

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